

accused was leaving she raised an alarm, on which her son, Mool Chand, came to her room and she narrated the incident to him.

(c) The investigation is in progress. Shri Mool Chand has alleged that he had seen Inder Kumar s/o Khajan Singh leaving the room of his mother just after the incident. The victim has been got medically examined and the Doctor has opined that she had got post coital injuries. The clothes containing blood stains and vaginal swab have been examined by the Central Forensic Science Laboratory, who detected human semen on the clothes. Accused Inder Kumar is still at large. His warrants of arrest have been obtained and efforts are being made to arrest him.

(d) The case will be filed, on completion of the investigation and the arrest of the accused.

Dharna at Boat Club by Harijans of Delhi and U.P.

4163. SHRI MOTI LAL SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there were some dharna and demonstration and agitation at Boat Club, Delhi in the month of November, 1980 and beginning of December 1980 by some Harijans and other people of Delhi, Rorkee and other places of Delhi and U.P. regarding the insults, using bad languages etc. by some high caste Hindus against Harijans which occurred on the 21st October, 1980 at village Ulheda, thana Mangalore, District Saharanpur (U.P.) ;

(b) if so, their demands ;

(c) the assurance U.P. Government and Centre have given in the matter ; and

(d) how the said agitation was withdrawn ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d) . The requisite information is being collected and will be laid on the table of the House.

Death and injuries due to Agitation and Accidents

4164. SHRI T.R. SHAMANNA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of deaths on account of agitation and on account of accidents from 12th January to 11th November, 1980 (State-wise) ;

(b) the number of persons injured on account of agitation and on account of accidents from 12th January to 11th November, 1980 ; and

(c) the value of loss of property on account of agitation and on account of accidents ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Information is being collected and will be laid on the Table of the House.

Provision of more senior Positions in Armed Forces

4165. SHRI K. MALLANNA : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Union Government have approved the review of defence cadre to provide more senior positions in the Navy and Air Force ; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). Yes, Sir. In order to improve the prospects of officers for promotion to higher selection ranks, a cadre review was recently carried out by the Government. As a result it has been decided to upgrade 120 posts of Lt. Cdr. in the Navy to Commander, 60 posts of Commander to Captain, 8 posts of Captain/Commodore to Rear Admiral and 3 posts of Rear Admiral to Vice Admiral. In the case of Air Force 360 posts of Sqdn. Ldr. have been upgraded to Wg. Cdr., 80 posts of Wg. Cdr. to Group Captain, 10 posts of Group Captain to Air Commodore, 16 posts of Air Commodore to Air Vice Marshal and 5 posts of Air Vice Marshal to Air Marshal.

These upgradations will be phased over a period of three years commencing from the year 1980-81.

Foreign Assistance to Jammāt-e-Islami

4166. SHRI N.K. SHEJWALKAR :
DR. VASANT KUMAR
PANDIT :
SHRI B. V. DESAI :
SHRI SATISH AGARWAL :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the organisation Jammāt-e-Islami is getting liberal